

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:401

ANSWERED ON:09.08.2012

STATE FUNDING OF GENERAL ELECTION

Agarwal Shri Jai Prakash;Meghwal Shri Arjun Ram ;Pandurang Shri Munde Gopinathrao;Verma Shri Sajjan Singh;Viswanathan Shri P.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes for state funding of general elections to curb the corruption in the country;
- (b) if so, the details thereof alongwith the proposals for electoral reforms submitted/disposed/pending with the Government;
- (c) whether the Government proposes to enact any law for making voting compulsory for every citizen in the country; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) and (b): The issue of State Funding of Elections has been considered and discussed with political parties on different occasions. The Government is taking initiative to evolve a consensus on the issue.

(c) and (d): The issue was considered by the Committee on Electoral Reforms, 1990 (Dinesh Goswami Committee) but the measure was, however, not favoured because of the practical difficulties involved in its implementation.